

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.A. No. 11/(MAH)/2017

CORAM:

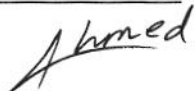
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: M/s. Essay Menswear Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	<del>Adv</del>	
	Ahmed Churawal	Advocate	

Common Order

TCSA 09/230-232/NCLT/MB//MAH/2017  
TCSA 10/230-232/NCLT/MB//MAH/2017  
TCSA 11/230-232/NCLT/MB//MAH/2017  
TCSA 12/230-232/NCLT/MB//MAH/2017

Company Petition is allowed, vide separate orders.

sd/-  
B. S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-  
V. NALLASENAPATHY  
Member (Technical)